लिए इस्पात संयंत्र बनाने वाली एक सुप्रसिद्ध फर्म के साथ बातचीत चल रही है जिससे भारी इंजीनियरी निगम या अन्य संगठनों जैसे हिंदुस्तान स्टील लिमिटेड का केन्द्रीय इंजीनियरी और रूपांकन व्यूरो के साथ समभौता करके। इस्पात संयंत्रों के रूपांकन ग्रौर निर्माण में नवीनतम जानकारी प्राप्त की जाय।

इस बात पर सिक्रय रूप से विचार किया जा रहा है कि भारी इंजीनियरी निगम के रूपांकन संगठन का विकास करने और उसे सक्षक्त करने के लिए क्या कदम उठाये जायें जिससे वह वहाँ बनाये जाने वाले संयंत्रों का रूपांकन कर सकें।

Railway Accidents

6392. DR. SUSHILA NAYAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Drivers of Northern Railways have, submitted some suggestions regarding improvements to lessen the chances of Railway accidents in the country;
- (b) if so, the main recommendations made therein; and
 - (c) Government's reaction thereto?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c). Some drivers of the Northern Railway had made certain suggestions like provision of facilities in running rooms requirement of vacuum on engines, provision of road signs and supply of uniforms. etc. Some of the suggestions were already covered by the extent policy some were found to be impracticable while some others were in the nature of complaints which were looked into. Some complaints were due to misconceptions in regard to which Northern Railway was to explain the correct position to the Drivers concerned.

M/s. Cooper Allen Company Ltd., Kanpur

- 6393. SHRI NARENDRA SINGH MAHIDA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2311 on the 27th November, 1968 and state:
- (a) whether Government have since examined the proposal to take over M/s. Cooper Allen Company Limited, Kanpur; and
 - (b) if so, the decision taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) Government have decided to take over the Cooper Allen and the North West Tannery Units of the British India Corporation Ltd., Kanpur. These units will be owned and managed by the Tannery and Footwear Corporation of India Limited, a public sector undertaking.

म्रासाम में कागज तथा सीमेंट उद्योग

6394. श्री भारत सिंह चौहान : श्री हुकम चन्द कछवाय : श्रीमती ज्योत्सना चन्दा :

क्या **झौद्योगिक विकास, झान्तरिक व्यापार** तया समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि ग्रासाम सरकार के मंत्रियों ने केन्द्रीय सरकार से यह प्रार्थना की है कि चौथी पंचवर्षीय योजना में उस राज्य में कागज ग्रौर सीमेंट उद्योग स्थापित किये जायें; ग्रौर
- (ल) यदि हाँ, तो इस दिशा में सरकार ने क्या कार्यवाही की है ?

ग्रौद्योगिक विकास, प्रान्तरिक ध्यापार तथा समवाय-कार्य मंत्री (श्री फखरद्दीन ग्रस्ती ग्रहमद): (क) ग्रासाम सरकार के पास से इस ग्राशय का ग्रनुरोध प्राप्त हुमा है। (ख) ब्रासाम में एक संयंत्र सीमेंट का तथा एक लुगदी / कागज का संयंत्र लगाने के प्रस्ताव सरकार के विचाराधीन हैं।

Supply of Coal Wagons by Eastern Railway

- 6395. SHRI S. S. KOTHARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the Eastern Railway is insisting on requisition by trading and industrial firms for coal wagons being sponsored by the West Bengal Government, despite the fact that coal is not a controlled commodity;
- (b) if so, the reasons for such insistance; and
- (c) what steps Government propose to take to cut out rel-tape and simplify procedures and supply wagons to industry on direct requisition?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No, Sir. With decontrol of all non-coking coal, indents for its movement are being accepted freely by the Railways. In meeting these indents, however, preference is given to the demands sponsored by the Central or State Government authorities or any other notified agency over the other non-sponsored demands.

- (b) Does not arise as there is no insistence on sponsoring of any particular demand. The system of sponsoring is however being continued and sponsored demands are given preference to ensure that the essential minimum requirements of genuine industries and other consumers so sponsored do not suffer in the midst of highly inflated and speculative demands placed on the railways.
- (c) The existing procedure is simpler than the one obtaining prior to de-control of coal. Consumers can now approach the Joint Director, Transportation (Coal), Calcutta direct, who accepts programmes for movement under higher priorities on the basis of recommendations received by him directly from the various sponsoring authorities, without the necessity of getting the sanctions first from the Coal Controller's

Office. The Coal Trade and Industry has also been asked to suggest any workable alternative arrangement to replace the present system which will be given due consideration by the railways.

Idle Capacity in Cable Industry

- 6396. SHRI S. S. KOTHARI: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COM-PANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the cable industry has idle capacity and has requested Government for orders for telephone cables;
- (b) if so, the reaction of Government thereto; and $\$
- (c) whether Government propose to start a telephone cable factory in the public sector instead of giving orders to the existing cable industry?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). There have been representations from the Power Cable manufacturers that they have idle capacity which could be diverted for the manufacture of Telecommunication cables. A committee has been appointed to assess the capability of the cable manufacturers to undertake the manufacture of this item and submit detailed recommendations. Final decision will be taken after receiving the report of the Committee.

Production of Cigarettes

- 6397. SHRI B. K. DASCHOWDHURY: Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Cigarette production and consumption in the country has increased tremendously; and
- (b) if so, whether Government have chalked out any scheme to produce cigarettes in the public sector due to the reason that it is mostly controlled by the foreign interests?